



The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation

CONTENTS

PAGE.

PART I.—Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices. 289-242

PART II.—Educational Notices, Results of Examinations, etc. 283-284

PART III.—Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments. 831-834

PART IV.—Regulations, Orders, Notifications, and Rules of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the *Gazette of India* and Provincial Gazettes. Orders of Commandants of Volunteers Corps.

(Nothing for publication.)

PART V.—Acts of the Indian Legislature assented to by the Governor-General.

(Nothing for publication.)

PART VI.—Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council.

(Nothing for publication.)

PART VII.—Advertisements and Notices, 545-548 etc.

PART VIII.—Sale Notices of the Forest Department.

(Nothing for publication.)

PART IX.—Circulars and General Letters by the Comptroller, Orissa.

(Nothing for publication.)

PART X.—Acts of the Legislative Assembly of Orissa.

(Nothing for publication.)

PART XI.—Bills introduced into the Legislative Assembly of Orissa. Reports of Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly.

(Nothing for publication.)

SUPPLEMENT 593-603

PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME OF THE VISIT OF HIS EXCELLENCY SIR JOHN HUBBACK,
K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO CUTTACK.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1937.—			
Friday, 26th	...	Leave Government House	By car.
	8-20 A.M.	Arrive Puri Station.	
	8-25 A.M.	ENTRAIN.	
	8-30 A.M.	Leave Puri	... By special train.
	10-30 A.M.	Arrive Cuttack	
		DETRAIN and drive to Circuit House.	

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1937— Saturday, 27th to DECEMBER 1937— Thursday, 9th Friday, 10th		HALT.	
...	8-15 A.M.	Leave Circuit House	... By car.
...	8-25 A.M.	Arrive Cuttack Station.	
		ENTRAIN	
	8-30 A.M.	Leave Cuttack ...	... By special train.
	10-30 A.M.	Arrive Puri	
		DETRAIN and drive to Govern- ment House.	

NOTE.—All arrivals and departures will be private.

PARTY.

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary to Governor.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lt. Md. Raza Khan, Bahadur, Indian A.D.C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

J. S. WILCOCK,

*Secretary to His Excellency
the Governor of Orissa.*

**HOME, REVENUE AND FINANCE
DEPARTMENTS.**

NOTIFICATIONS.

The 20th November 1937.

No. 12753-P.—The services of Mr. A. E. Bion, I.P., Officiating Inspector-General of Police, Orissa are replaced at the disposal of the Government of Bihar, with effect from the date of his relief by Mr. E. A. O. Ferkin, C.I.E., I.P.

The 24th November 1937.

No. 12805—2L/8-37-P.—Babu Guru Prasad Das, Deputy Superintendent of Police, Puri, is granted leave on average pay from the 1st November 1937 to 16th February 1938, preparatory to retirement.

Notification no. 11621-P., dated the 6th October 1937, is cancelled.

P. T. MANSFIELD,

Chief Secretary to Government.

The 23rd November 1937.

X No. 12786-A.—The following notification, issued by the Government of India in the Legislative Assembly Department, is republished for general information.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

New Delhi, 3rd November 1937.

No. F. 43-IV/37-A.—The following notification by His Excellency the Viceroy and

Governor General is published for general information.

"In exercise of the power conferred by section 63-D of the Government of India Act, as set out in the Ninth Schedule to the Government of India Act, 1935, I, Victor Alexander John, Marquess of Linlithgow, hereby extend the period of the continuance of the Legislative Assembly up to the 1st October 1938.

LINLITHGOW,

Viceroy and Governor General.

MD. RAFI,

Secy. to Govt. of India.

The 30th October 1937.

The 22nd/23rd November 1937.

No. 12798-P.—The following notification, issued by the Government of Bihar in the Political Department, is republished for general information.

P. T. MANSFIELD,

Chief Secretary to Government.

The 2nd November 1937.

No. 3129-P.—Mr. J. E. Pearman, O.B.E., I.P., Superintendent of Police, on deputation to Orissa, officiating in the Selection Grade of Superintendent of Police, is reverted to the time-scale of Superintendent of Police, with effect from the 20th October 1937.

W. B. BRETT,

Chief Secretary to Government.

HEALTH AND LOCAL SELF-GOVT. DEPARTMENT.

NOTIFICATIONS.

The 22nd November 1937.

No. 8038-L. S.-G.—Mr. O. A. Dodsworth, I.S.O., I.F.S., Deputy Conservator of Forests, on the expiry of his leave granted in Government notification no. 5750, dated the 31st August 1937, is appointed from the 1st November 1937 to hold charge of the Puri Forest Division with headquarters at Khurda.

The 22nd November 1937.

No. 8039-L. S.-G.—Said-ud-din Ahmad Sahib Bahadur, Extra Assistant Conservator of Forests, who was appointed to hold charge of the Puri Forest Division in Government notification no. 4194—F-79/37-L.S.-G., dated the 2nd June 1937, is posted to the Ganjam Forest Division as an attached officer with headquarters at Balliguda.

By order of the Governor,

E. R. WOOD,

Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATION.

The 22nd November 1937.

No. 5863-E.—The Government of Orissa are pleased to appoint the gentlemen named below to be members of the Governing Body of the Ravenshaw College at Cuttack as constituted in notification no. 5839-E., dated the 22nd November 1937, for the academic year 1937-38 :—

1. Srijut Godavaris Misra, M.L.A.—*President.*
2. The Principal of the College—*Ex-officio Vice-President and Secretary.*

MEMBERS.

3. Mr. Lal Mohan Patnaik, Cuttack.
4. Rao Bahadur Venkata Kristnayya, Chatrapur.
5. Maulavi Abdul Hafeez, Pleader, Cuttack.
6. Mr. P. K. Parija, Professor of Botany, Ravenshaw College.
7. Babu Bipin Bihari Ray, Professor of Philosophy, Ravenshaw College.

2. Notification no. 5053-E., dated the 10th October 1937, published on page 219 of Part I of the *Orissa Gazette*, dated the 22nd October 1937, is cancelled.

By order of the Governor,

E. R. WOOD,

Secretary to Government.

LAW AND COMMERCE DEPARTMENT.

NOTIFICATION.

The 22nd November 1937.

No. 8380—1E-34/37-Com.—In exercise of the powers conferred upon him by sections 6 and 9 of the Indian Christian Marriage Act, 1872 (Act XV of 1872), the Governor of Orissa is pleased to revoke the licences granted to Reverend Akhaya Kumar Rout of Bargarh, Sambalpur, in the Government of Bihar and Orissa Revenue Department notification no. 8608—VI-E-119/35-R., dated the 4th December 1935, to solemnise marriage between persons one or both of whom is a Christian or are Christians and to grant certificate of marriages between persons who are native Christians, so far as the said licence applies to the territories under the administration of the Government of Orissa.

By order of the Governor,

C. G. NAIR,

Secretary to Government.

DEPARTMENT OF HEALTH AND PRISONS SERVICES.

NOTIFICATIONS.

The 16th November 1937.

No. 24235-M.—Dr. Surendranarayan Acharya, Civil Assistant Surgeon, Government Headquarters Hospital, Berhampur, is granted leave on average pay for one month under rules 284 and 289 to 291 of the Bihar and Orissa Service Code, with effect from the 1st November 1937.

The 16th November 1937.

No. 24236-M.—Dr. Harish Chandra Paul, temporary Civil Assistant Surgeon, is posted to Government Headquarters Hospital, Berhampur, with effect from the 1st November 1937, vice Dr. Surendranarayan Acharya, granted leave.

The 19th November 1937.

No. 24361.—Dr. Gopal Chandra Patnaik, Teacher of Anatomy and Hygiene of the Orissa Medical School, is granted leave on average pay under rule 334-E of the Bihar and Orissa Service Code from the 11th September 1937 to 7th October 1937, with permission to affix the Pujah holidays from the 8th October 1937 to 20th October 1937 to his leave.

The 19th November 1937.

No. 24362.—Dr. Harish Chandra Paul, temporary Civil Assistant Surgeon, on supernumerary duty at the Cuttack General Hospital, is appointed to act as Teacher of Anatomy and Hygiene of the Orissa Medical School during the absence on leave, of Dr. G. C. Patnaik.

G. VERGHESE, Lt.-Col., I. M. S.,

*Director of Health and Prisons Services,
Orissa.*

OFFICE OF THE REVENUE COMMISSIONER.

(INSPECTOR GENERAL OF REGISTRATION).

NOTIFICATIONS.

The 23rd November 1937.

No. 2639-Regn.—Babu Upendra Nath Mahanty, Relieving Sub-Registrar, Cuttack and Offg. Sub-Registrar, Surada in the district of Ganjam, is granted leave on average pay on medical certificate for one month and one day, with effect from the 2nd October 1937, under rules 284, 289 and 291 of the Bihar and Orissa Service Code.

The 23rd November 1937.

No. 2643-Regn.—Maulavi Md. Abdul Lateef, Sadr Sub-Registrar of Sambalpur, is granted leave on average pay for fifteen days, with effect from the 6th November 1937, under rules 284, 289 and 291 of the Bihar and Orissa Service Code.

The 23rd November 1937.

No 2653—XL-16/37-Regn.—Babu Jay Narayan Das, Sub-Registrar of Kendrapara in the district of Cuttack, is granted leave on medical certificate for one month and twenty three days, with effect from the 1st November 1937, under rules 284, 289 and 291 of the Bihar and Orissa Service Code in extension of leave already granted to him in this office notification no. 2215-Regn., dated the 25th September 1937.

J. R. DAIN,

Inspector General of Registration.

ELECTION OF CHAIRMAN OF MUNICIPAL COUNCIL.

NOTIFICATION.

The 16th November 1937.

Under rule 111 (1) of the rules for the election of Chairmen and Vice-Chairmen of Municipal Councils Rao Sahib K. V. Apparao has been declared duly elected as the Chairman of the Municipal Council, Parlakimedi.

B. SIVARAMAN,

*Revenue Divisional Officer, Berhampur
Division and Ex-Officio Chairman,
Municipal Council, Parlakimedi.*